NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA (CAA) NO. 23/Chd/HP/2017

Under Sections 230 & 232 of the Companies Act, 2013 and other applicable provisions.

In the matter of scheme of amalgamation of :

Indica Foods Pvt. Ltd.Applicant-Transferor Co. No. 1.

And

Dazzle Portfolio Management Pvt. Ltd.

...Applicant-Transferor Co. No. 2.

With

Dayanidhi Foods Pvt. Ltd.Applicant-Transferee Co. No. 3.

Present: - Mr. Rajeev K. Goel, Advocate for applicant-companies.

On request, adjourned to 21.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 05, 2017